



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/5608/2021 FIXED	M/A WELKIN PROMOTERS PRIVATE LTD. AND ANR. Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR G RAHUL MR. D M NATH	SC, PNB
ADMISSION				
21	WA/140/2021 FIXED	JOYSHREE DEV Versus SWADESH RANJAN PAUL AND JAHAR PAUL AND 5 ORS.	MR. D DAS SR. ADV MR J I BARBHUIYA MR. L MOHAN MR. H I CHOUDHURY	MR. S SARMA (R-1) MR. C CHAKRAVARTY (R-1) SC, WATER RESOURCE
22	WA/251/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE
23	WA/297/2021 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. R.K.D. CHOUDHURY, ASSTT. S.G.I.
24	WA/310/2021 FIXED	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
	WITH I.A.(Civil)/1925/2021 in WA/310/2021	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC

ORDERS

25	WA/160/2018 FIXED, WITH WA/168/2010 (D/O), WA/244/2017 (D/O), SA/74/1997 (D/O)	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
26	WA/194/2018 FIXED, WITH WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR MR. A M BARBHUIYA MR A CHAKRABORTY MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. MR H R A CHOUDHURY (R-6 to 14) MR. T U LASKAR (R6-R14) MR. N DHAR (R6-R14) MR F U BARBHUIYA (R-6 to 14) MS. U BARUAH (R6-R14) MS S DAS (R-6 to 14) MR S A BARBHUIYA (R6-R14) MR. J M SULAIMAN (R-6 to 14)
27	WITH I.A.(Civil)/3054/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, ELEM. EDU SC, ELEM. EDU
28	WITH I.A.(Civil)/3055/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, SEC. EDU. SC, SEC. EDU.
29	WA/1/2019 FIXED	SRI CHITTARANJAN NATH Versus THE STATE OF ASSAM AND 12 ORS	MR. M TALUKDAR MS. M TALUKDAR	MR B D DAS (R-2,3 AND 4) GA, ASSAM MR H K SARMA (R-2,3 AND 4) MR. A K BHUYAN (R-5) MS. B BHUYAN (R-5) MS. R DEKA (R-5) MS. N CHOUDHURY (R-5) MR. M BORAH (R-5) MR. A KHOUND (R-5) MS B BORA (R-5) MR J DAS (R-5) MR N K DEV NATH (R-5) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021

16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S C KEYAL	13-11-2021	To	16-11-2021
18)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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23)	Mukesh Sharma	15-11-2021	To	20-11-2021
24)	MR B ACHARYYA	16-11-2021	To	10-12-2021
25)	MS. B BHUYAN	16-11-2021	To	18-11-2021
26)	MR S SARMA	15-11-2021	To	03-12-2021
27)	MR A GOENKA	15-11-2021	To	26-11-2021
28)	MS D S DEKA	16-11-2021	To	18-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	PIL/72/2021 FIXED	MASADDAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. V RAJKHOWA MR. D GOGOI SC, REVENUE	GA, ASSAM SC, G M D A SC, GMC
ADMISSION				
10	WP(C)/2370/2017 FIXED	KANCHAN NESSA Versus THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, REVENUE SC, FINANCE(R. 4.) ADDL. AG, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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11)	MR. A DAS	13-11-2021	To	30-11-2021

12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	Cont.Cas(C)/422/2021 BY SLIP	ASHISH NATH Versus DR. J B EKKA, IAS AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE	
32	WP(C)/4288/2021 BY SLIP	JHUMA NANDI Versus THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
33	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
34	WP(C)/5610/2021 BY SLIP	M/S S K ENTERPRISE AND ANR Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, F C I
35	WP(C)/5986/2021 BY SLIP	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
ORDERS				
36	I.A.(Civil)/1798/2019 FIXED in LA.App./4596/2018 WITH LA.App./4596/2018 (Filing Number)	UNION OF INDIA Versus NAKIRUDDIN AND ANR UNION OF INDIA Versus NAKIRUDDIN AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K A MAZUMDER MR. A MALIK
37	WP(C)/5438/2021 FIXED	TILAK GOGOI Versus PUNJAB NATIONAL BANK AND 2 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	SC, PNB

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
19	WP(C)/2082/2020 B/O	PRATIVA GOGOI @ PRATIBHA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM SC, AG SC, TRANSPORT SC, A S T C SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
71	AB/3787/2021 B/O	SRI PRABAL HAZARIKA Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
ADMISSION				
72	CrI.Pet./754/2019 BY SLIP	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
WITH				
73	CrI.Pet./280/2019	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
BAIL HEARING				
74	AB/2464/2021 BY SLIP	MIRJUL MIAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
75	AB/3444/2021 FIXED	ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM	MR. A AWAL MR. N AHMED MR R A AHMED	PP, ASSAM
76	AB/3609/2021 FIXED	SUPRIYA DAS AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
77	AB/3655/2021 (CONNECTED WITH ITEM NO. 50 IN THE DAILY CAUSE LIST), FIXED	JHANWAR LAL BAID Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM
WITH				
78	AB/3653/2021	JITENDRA SURANA AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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19)	MR. A SATTAR	24-11-2021	To	30-11-2021
20)	MR. A LAL	17-11-2021	To	19-11-2021
21)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
22)	MS. S G BARUAH	16-11-2021	To	18-11-2021
23)	Mukesh Sharma	15-11-2021	To	20-11-2021
24)	MR B ACHARYYA	16-11-2021	To	10-12-2021
25)	MS. B BHUYAN	16-11-2021	To	18-11-2021
26)	MR S SARMA	15-11-2021	To	03-12-2021
27)	MR A GOENKA	15-11-2021	To	26-11-2021
28)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/4892/2021 BY SLIP	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
15	WP(C)/4902/2021 BY SLIP	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
16	WP(C)/5202/2021 FIXED	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/5640/2021 FIXED	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU SC, AG
18	WP(C)/6031/2021 B/O, LISTED ALONG WITH ITEM NO. 9 OF DAILY CAUSE LIST	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
19	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG
20	WP(C)/336/2021 FIXED	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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7)	MR S SANCHETI	11-11-2021	To	26-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
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28)	MS D S DEKA	16-11-2021	To	18-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	El.Pet./3/2021 BY SLIP	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1272/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/1447/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
	WITH I.A.(Civil)/1484/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1674/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY B	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MS. N BORAH
	WITH I.A.(Civil)/1927/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR P K BORA	MR. P N GOSWAMI MR P P MEDHI

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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28)	MS D S DEKA	16-11-2021	To	18-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
67	Bail Appln./3216/2021 B/O	MD. UMID ALI @ AJIT RAY Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
MOTION				
68	AB/3775/2021 B/O	HURMAT ALI Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
BAIL HEARING (BA)				
69	Bail Appln./2678/2021 FIXED	MOIDUL ISLAM @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
BAIL HEARING				
70	AB/2800/2021 FIXED	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM
71	AB/3161/2021 FIXED	JIYARUL HOQUE Versus THE STATE OF ASSAM	MD A RAHMAN	MR. M AHMED MD I H LASKAR PP, ASSAM
72	AB/3554/2021 FIXED	SURAJ ALI SIKDAR @ SURAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
73	AB/3713/2021 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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27)	MR A GOENKA	15-11-2021	To	26-11-2021
28)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
63	Bail Appln./3217/2021 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
64	Bail Appln./2991/2021 FIXED	KAMALUDDIN AHMED Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
<u>BAIL HEARING</u>				
65	AB/2537/2021 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM SC, DRI
<u>ORDERS</u>				
66	I.A.(Cr.)/490/2021 WITH LCR 1 FILE, B/O in Cr.Pet./991/2019 WITH Cr.Pet./991/2019	FARIDUL ISLAM Versus THE STATE OF ASSAM AND ANR. FARIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MD. ARIF MR. N HOQUE MD. ARIF	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
36	AB/2680/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
ORDERS				
37	I.A.(Civil)/1935/2021 B/O, CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST in WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	I.A.(Civil)/1932/2021 WITH LCR, B/O in MACApp./294/2020	SMT. MAMONI SARANIA AND 2 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 4 ORS.	MR A HUSSAIN MR. A T SARKAR MR. A T SARKAR	MR. A KAKATI
	WITH MACApp./294/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMT. MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	MR A HUSSAIN MR. A T SARKAR MR. M HUSSAIN (R5) MR. K KALITA (R5) MS. J GHOSH
	WITH I.A.(Civil)/2227/2020 in MACApp./294/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021

12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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17)	MR. S C KEYAL	13-11-2021	To	16-11-2021
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19)	MR. A SATTAR	24-11-2021	To	30-11-2021
20)	MR. A LAL	17-11-2021	To	19-11-2021
21)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
22)	MS. S G BARUAH	16-11-2021	To	18-11-2021
23)	Mukesh Sharma	15-11-2021	To	20-11-2021
24)	MR B ACHARYYA	16-11-2021	To	10-12-2021
25)	MS. B BHUYAN	16-11-2021	To	18-11-2021
26)	MR S SARMA	15-11-2021	To	03-12-2021
27)	MR A GOENKA	15-11-2021	To	26-11-2021
28)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	WP(C)/3354/2016 FIXED	ANITA RABHA Versus THE A.P.D.C.L. and 7 ORS.	MR. A T SARKAR MR. K RAHMAN	MR. N GOSWAMI (STATE COUNSEL) MR. R SHARMA (R-8) MR. D BHATTACHARYA (SC, APDCL) MS. J GOGOI (R-8) MR. K GOSWAMI (R-8) MR. S R BORUAH (GA, ASSAM)
11	WP(C)/7852/2018 FIXED	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P. S. DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
12	WP(C)/5342/2021 WITH PAPERBOOK, FIXED	DHARAMPAL SATYAPAL LTD. AND 2 ORS. Versus DESIGNATED OFFICER AND CENTRAL LICENSING AUTHORITY AND 2 ORS.	MR. A LAL MR. U PATHAK	SC, HEALTH AND F W ASSTT.S.G.I.
HEARING				
13	WP(C)/7244/2013 CAVT. NO. 1565/13 B/O	M/S KALITA WEAVING INDUSTRY Versus THE STATE OF ASSAM AND 2 ORS	MR.A K PURKAYASTHA MR.M J BARUA	MS.T GOSWAMI FOR CAVEATOR SC, AFC MR.L P SHARMA MR.S CHAKRABARTY

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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28)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 20

[CIVIL BENCH-III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1519/2016	HARISH CHANDRA, NO.G.2301013P, HAVILDARGD Versus THE UNION OF INDIA and 2 ORS	MR.N BARUAH MR.T N SRINIVASAN	C.G.C. MR. K GOGOI MS.H TERANGPI ASSTT.S.G.I.
2	WP(C)/1573/2016	MAMONI BORAH and 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.J ISLAM MS.B N AHMED MR.A MATIN	SC, SOCIAL WELFARE
3	WP(C)/2624/2016	MITHINGA BARO and 5 ORS Versus THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI
	WITH I.A.(Civil)/2545/2017 in WP(C)/2624/2016	THE UNION OF INDIA Versus MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
4	WP(C)/2667/2016	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR Versus THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA ASSTT.S.G.I. SC, C.G.C.
5	WP(C)/2700/2016	AJAY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS	GA, ASSAM MR. M NATH, SC, PNRD DEPARTMENT
6	WP(C)/2910/2016	MD. ABDUL KAIF ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM MR.P S DEKA MR.U DUTTAR- 6and7 MR.K P GOGOI(R- 6&7)
7	WP(C)/3408/2016	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.

8	WITH WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
9	WP(C)/6583/2016	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	ASSTT.S.G.I.
10	WP(C)/6994/2016	SUNIL KR. ROY Versus THE GOVT. OF ASSAM and 5 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM SC, FINANCE SC, SOCIAL WELFARE SC, BTADC
11	WP(C)/7700/2016	SRI MITHANGHA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. J BORAH MS. K L R YANTHAN MS. L HAZARIKA MR. D BANIA	GA, ASSAM MR. H BURAGOHAIN SC, PWD
12	WP(C)/7713/2016	SMT NAYANI ROY NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MD.A KUDDUS MS.P SHARMA	GA, ASSAM MR. U K NAIR (SC, GAUHATI HIGH COURT)
13	WP(C)/7824/2016	GAUTAM KUMAR SARMA and 6 ORS. Versus STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR G DEKA MR.P K R CHOUDHURY	GA, ASSAM MR.B GOGOI(SC, FINANCE) SC, FINANCE DEPTT. SC, REVENUE
14	WP(C)/7893/2016	JAI PAL SINGH Versus THE UNION OF INDIA and 3 ORS	MR.R BORAH MR.D BORAH	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
15	WP(C)/7916/2016	KAILASH KR. DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MR.S A AHMED	DR.B AHMED(SC, IRRIGATION)
16	WP(C)/2990/2017	KAMAL KATAKY Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORAH MS.A DAS MR.P BISWAS	GA, ASSAM SC, FINANCE
	WITH			
17	Cont.Cas(C)/445/2019	KAMAL KATAKY Versus NARSING PAWAR	MR. S C BISWAS MR. P S BISWAS MS A BORAH	
18	WP(C)/5108/2017	MOKIB ALI Versus THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR. B C DEKA MS. U HAZARIKA SC, IRRIGATION
19	WP(C)/5330/2017	NARAYAN JOSHI Versus THE STATE OF ASSAM AND 2 ORS	MR M BEZBARUAH MR.P K GARODIA MR.A LAL MS.S BORGHAIN	GA, ASSAM
20	WP(C)/5413/2017	SARAT SONOWAL Versus THE STATE OF ASSAM and 2 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM MR.P N GOSWAMISC, PHE
21	WP(C)/5520/2017	PRITAM KUMAR DAS Versus THE STATE OF ASSAM and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
22	WP(C)/5619/2017	ANOWARA KHATUN Versus THE STATE OF ASSAM and 8 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R1-4) MR.A AHMED(R- 6&7)(R- 8&9) MR.I U CHOWDHURYR- 6and7R- 8and9

ORDERS

23	WP(C)/2620/2016 WITH OFFICE NOTE	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MSB DEVI MS.K D SARMAH MS.H SARMA	MR.B K SARMA MR. D NATH (R-3 & R-4) MR D KALITA (R-3 & R-4) SC, SOCIAL WELFARE
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24	WP(C)/7428/2017	DEPRIVED O.N.G.C. CONTRACTUAL WORKERS UNION Versus OIL and NATURAL GAS CORPN. LTD. and 3 ORS.	MR. T U LASKAR MR.N DHAR MRK UDDIN MS.U BARUAH	MR G N SAHEWALLA (R1-R3) MS. N K DEVI (R1-R3) MR. N ANIX SINGH (R1-R3) MR H K SARMA (R-1,2,3) MS T J SAHEWALLA (R-1,2,3) SC, ONGC MR. M SAHEWALLA (R1-R3)
HEARING				
25	WP(C)/2759/2012	ANIL KUMAR Versus UNION OF INDIA and ORS.	MR.R DUTTA MR.S J SARMA MS.J CHETRY MS. S SAIKIA	MR.D K SAIKIA C.G.C. MR.G PEGU ASSTT.S.G.I.
26	WP(C)/4312/2012	SMTI MINU KURMI LOHAR Versus THE STATE OF ASSAM AND ORS	MR.S ISLAM MR.S U AHMED	GA, ASSAM SC, SOCIAL WELFARE
27	WP(C)/4766/2012	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MR.N BARUAH SC, FINANCE
WITH				
28	WP(C)/5591/2010	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	GA, ASSAM MR.D SAIKIA SC, F.DEPTT.
29	WP(C)/4904/2012	M/S DIMS HOSPITAL and ANR. Versus THE UNION OF INDIA and ORS	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.P K ROY C.G.C. MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.C K S BARUAH MS.M DUTTA ASSTT.S.G.I.
30	WP(C)/5008/2017	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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28)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	CRP/3/2020 CAVT. NO.1282/2019 WITH LCR, FIXED	ABDUL NOOR Versus SAUKAT MAZID @ BABUL MAZID	MR A HAWARI MR S ISLAM	MR. P J SAIKIA MR. P BORDOLOI FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/13/2021 FIXED	SRI PHILIP DAIMARY and ANR Versus SMTI KIRAN DAS and 3 ORS	MR J K PARAJULI MR P DEKA MR. D M NATH MRS. N S PARAJULI	

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
4	WP(C)/8064/2017 FIXED	MAITREYEE GOSWAMI Versus THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA	GA, ASSAM SC. ACCOUNTANT GENERAL SC, PRINCIPAL ACCOUNTANT GENERAL (A AND B) SC, AGRICULTURE DEPARTMENT
HEARING				
5	WP(C)/1755/2014 P/H, FIXED	ROCE NO. 850872588 SHRI PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA and 4 ORS	MR K K MAHANTA MS N BEGUM MR.R MAZUMDAR MR.H BEZBARUAH MR. K M MAHANTA MS.R DUTTA	C.G.C. MR.S SARMA MR.D BARUAH ASSTT.S.G.I. SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021

13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S C KEYAL	13-11-2021	To	16-11-2021
18)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
19)	MR. A SATTAR	24-11-2021	To	30-11-2021
20)	MR. A LAL	17-11-2021	To	19-11-2021
21)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
22)	MS. S G BARUAH	16-11-2021	To	18-11-2021
23)	Mukesh Sharma	15-11-2021	To	20-11-2021
24)	MR B ACHARYYA	16-11-2021	To	10-12-2021
25)	MS. B BHUYAN	16-11-2021	To	18-11-2021
26)	MR S SARMA	15-11-2021	To	03-12-2021
27)	MR A GOENKA	15-11-2021	To	26-11-2021
28)	MS D S DEKA	16-11-2021	To	18-11-2021